

(c) Excepting the States of Arunachal Pradesh, Tripura and the Union Territories of Dadra & Nagar Haveli, Daman & Diu, HIV prevalence has been reported from all the other States and Union Territories.

(d) A comprehensive programme for the prevention and control of AIDS has been launched throughout the country since September, 1992. The strategies evolved consist of (a) creation of awareness about HIV/AIDS through mass education (b) blood safety and rational use of Blood and Blood Products (c) control of STDs (d) condom promotion and (e) surveillance and clinical Management of HIV/AIDS cases.

LTC Plant at Dankuni

5386. SHRI SANAT KUMAR MANDAL: Will the Minister of COAL be pleased to state:

(a) whether the Coal India Limited propose to dispose of its Rs. 140 cr. Low Temperature Carbonisation (LTC) plant at Dankuni in West Bengal;

(b) if so, the details thereof; and

(c) the names of companies with which CIL has started negotiations?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) to (c). Low Temperature Carbonisation (LTC) plant in Dankuni in West Bengal is presently incurring heavy losses resulting in adverse effect on Coal India Limited's financial results. Many action points have been identified to bring about overall improvement in financial performance of LTC Plant. One of the suggestions put forward is to explore the possibility of entrusting the produc-

tion and distribution of coke and coal gases to a joint venture company with Dankuni Coal Complex (DCC) and Greater Calcutta Gas Supply Corporation (GCGSC) as partners.

HPCL Refineries

5387. SHRI R. SURENDER REDDY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the capacity utilisation, production and turnover for the last two years and the targeted production for 1994-95 of Hindustan Petroleum Corporation Limited refineries at Vizag and Bombay;

(b) whether there are any proposals/plans of expansion of the aforesaid two refineries;

(c) the progress made so far in the construction of 3 million tonne joint venture refinery at Mangalore;

(d) whether there is any proposal to expand its capacity to 9 million tonnes in phases;

(e) if so, the details thereof;

(f) when the construction of the aforesaid joint venture refinery is scheduled to be completed and start functioning;

(g) whether HPCL is also setting up another refinery with Oman Oil Company in West Coast; and

(h) if so, the details therefor indicating *inter-alia* the total expenditure involved and the estimated production and turnover when completed?

THE MINISTER OF STATE OF
THE MINISTRY OF PETROLEUM AND
NATURAL GAS (CAPT. SATISH KUMAR

SHARMA): (a) The capacity utilisation and production of HPCL refineries during 1992-93 and 1993-94 are as follows:—

	1992-93		1993-94 (Provisional)	
	Capacity utilisation (%)	Production (MMT)	Capacity utilisation (%)	Production (MMT)
Bombay Refinery	106.4	5.62	109.8%	5.67
Visakh Refinery	100.7	4.27	98.9%	4.20

The targeted production for the year 1994-95 of Bombay and Vizag Refineries is 4812 and 4015 thousand tonnes respectively. The turn-over of HPCL during 1992-93 and 1993-94 was Rs. 10595.78 crores and Rs. 11856.84 crores (provisional) respectively.

(b) Government of India has authorised HPCL to prepare detailed Feasibility Report for expansion of Vizag Refinery by 3 MMTPA.

(c) The progress made in the construction of the Mangalore Refinery is 40% as on March, 1994.

(d) and (e). Government has issued a Letter of Intent to M/s. Mangalore Refinery & Petrochemicals Limited for expanding the refining capacity of Mangalore Refinery from 3 MMTPA to 9 MMTPA.

(f) As per the Government approval, the project is scheduled to be completed within 48 months from April, 1991.

(g) and (h). HPCL and Oman Oil Company Limited (OOC) have signed an MOU for setting up a 6 MMTPA grass-root refinery on the West Coast of India

as a Joint Venture between the two companies. The project is expected to cost about Rs. 3000 crores at June, 1992 prices.

Safety Norms

5388. SHRI MOHAN RAWLE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether safety norms are being observed by the Oil Industry;

(b) if not, the reasons therefor;

(c) the role played by the Oil Industry Safety Directorate so far in this regard; and

(d) the measures taken for improving safety awareness among petroleum industry personnel and the result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b). Safety norms are being observed by the Oil Industry by and large.